

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

CP (CAA) No. 60/230/HDB/2023
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Vasu Vaccines & Speciality Drugs Pvt Ltd (Transferor Company) and M/s.
M/s. Keimed Pvt Ltd (Transferee Company) and their respective shareholders
and creditors **...Petitioner**

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel for petitioner present.

None from RD Office.

Mr Vasantrao D Meshram, for OL Office present and states that report already
filed. Matter passed over.

Matter called again. Mr RK Sahu, DROC from ROC present through Video
Conference and once again reported that the final report has been filed. Let the
court officer verify the same.

Final report filed. Heard. **For orders on 03.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)